

14/07. 19/10/2001.

Learned Counsel Sh. R. S. Bhalerao is present on behalf of Applicant and Sh. R. R. Shetty for Sh. R. R. Shetty is present ~~on~~ for Respondents.

After hearing the Counsel for applicant, we started dictating the order. In between, the Counsel for applicant stated that the applicant wants to withdraw the OA.

Under the aforesaid circumstances, the OA. is dismissed as withdrawn. No costs.

B. N. Bahadur

(B. N. Bahadur)
MCA)

B. N. Bahadur

(Bisendra Dikshit)
"C."

Order of Court despatched
to Applicant's agent (S)
on 27/10/01.